

Name of Corporate Debtor - Durha vitrak Private Limited

Date of Commencement of CIRP

List of Creditors as on

08-Nov-19

06-Jan-24

Annexure - 3

(Amount in Rs.)

**List of secured Financial Creditors (Other than financial creditors belonging to any class of creditors)**

| S.No | Name of Creditor                   | Identification Number | Details of claim received |                 | Details of claim admitted |  |  |                             |                         |                       | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under verification | Remarks, if any |
|------|------------------------------------|-----------------------|---------------------------|-----------------|---------------------------|--|--|-----------------------------|-------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
|      |                                    |                       | Date of Receipt           | Amount          | Amount of claim admitted  | Nature of claim                            | Amount covered under security interest | Amount covered by guarantee | Whether related party ? | % voting share in COC |                            |  |                              |                                    |                 |
| 1    | LIC Housing Finance Limited        | L65922MH1989PLC052257 | 25-Nov-19                 | 45,12,63,219.82 | 45,09,80,077.82           | Loan assigned to financial creditor        | 45,09,80,077.82                        | 45,09,80,077.82             | No                      | 93.37%                | -                          | -  | 2,83,142.00                  | -                                  | Note 1          |
| 2    | Siemens Financial Services Pvt Ltd | U65990MH2010FTC208099 | 28-Nov-19                 | 2,29,38,557.00  | 2,25,00,661.00            | Loan assigned to financial creditor        | 2,25,00,661.00                         | -                           | No                      | 4.66%                 | -                          | -  | 4,37,896.00                  | -                                  | Note 1          |
| 3    | HDFC Bank Limited                  | L65920MH1994PLC080618 | 29-Nov-19                 | 95,28,891.37    | 95,28,891.37              | Loan assigned to financial creditor        | 95,28,891.37                           | -                           | No                      | 1.97%                 | -                          | -  | -                            | -                                  | Note 1          |
| 4    | Phoenix ARC Pvt Ltd                | U67190MH2007PTC168303 | 05-Feb-20                 | 3,49,05,581.58  | -                         | Co-Borrower to assigned Financial facility | -                                      | -                           | No                      | 0.00%                 | -                          | -  | #####                        | -                                  | Note 2          |

**51,86,36,250      48,30,09,630**

**48,30,09,630      45,09,80,078**

**100.00%      -      -      3,56,26,620      -**

Note 1: The security interest in respect of financial creditors is subject to further verifications.

Note 2. In terms of the judgement of honourable Supreme Court in Anuj Jain, IRP of Jaypee Infratech Ltd. Vs. Axis Bank Ltd. it seems Durha Vitrak Private Limited was a namesake borrower and no loan was actually disbursed to it or for its benefit. Hence, the claimant was not a financial creditor of the Durha Vitrak Private Limited nor it provided any the security for the payment of the loan.

In view of this, the resolution professional is not inclined to accept this claim